

ODISHA ACT 3 OF 2011

THE ODISHA APPROPRIATION ACT, 2011

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PREAMBLE

SECTIONS

- 1. Short title.
- 2. Withdrawal of Rs. 46047,75,15,000 out of the Consolidated Fund of the State of Odisha for the financial year 2011-2012.
- 3. Appropriation.

THE SCHEDULE

1. This Act may be called the Odisha Appropriation Act, 2011.

2. From and out of the Consolidated Fund of the State of Odisha, there may be paid and applied sums not exceeding those specified in column (B) of the Schedule amounting in the aggregate to the sum of forty-six thousand seven hundred and seventy-five lakhs and fifteen thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2011-2012 in respect of the services and purposes specified in column (A) of the Schedule.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Odisha by this Act shall be appropriated for the services and purposes expressed in the Schedule, in relation to the said financial year.

Sl. No.	(A) Services and purposes	(B) Amount
1.	Public Health and Family Welfare Department	100,00,000
2.	Public Health and Family Welfare Department	100,00,000
3.	Public Health and Family Welfare Department	100,00,000
4.	Public Health and Family Welfare Department	100,00,000
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99.	Public Health and Family Welfare Department	100,00,000
100.	Public Health and Family Welfare Department	100,00,000

[For the Bill, See Odisha Gazette, Extraordinary dated the 30th March 2011 (No. 570) (Legs-92011)]

ODISHA ACT No. 3 OF 2011

***THE ODISHA APPROPRIATION ACT, 2011**

[Received the assent of the Governor on the 31st March, 2011
first published in an extraordinary issue of the *Odisha Gazette*,
dated the 2nd April, 2011 (No.750)]

AN ACT TO AUTHORISE PAYMENT AND APPROPRIATION OF CERTAIN SUMS
FROM AND OUT OF THE CONSOLIDATED FUND OF THE STATE OF ODISHA
FOR THE SERVICES OF THE FINANCIAL YEAR, 2011-2012

BE it enacted by the Legislature of the State of Odisha the Sixty-
second Year of the Republic of India as follows :—

- Short title. 1. This Act may be called the Odisha Appropriation Act, 2011.
- Issue of
Rs.46047,75,15,000
out of the
Consolidated
Fund of the
State of
Odisha
for the
Financial
Year
2011-2012. 2. From and out of the Consolidated Fund of the State of Odisha there may be paid and applied sums not exceeding those specified in Column (3) of the Schedule amounting in the aggregate to the sum of forty-six thousand crores, seventy-five lakhs and fifteen thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2011-2012 in respect of the services and purposes specified in column (2) of the Schedule.
- Appropriation. 3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Odisha by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said financial year.

* [For the Bill, See *Odisha Gazette*, Extraordinary dated the 30th March, 2011 (No. 670) I Legis.-9/2011]

THE SCHEDULE

(See sections 2 and 3)

No. of vote	Services and purposes	Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
1	Expenditure relating to the Home Department.	Revenue 1842,67,66,000 Capital 150,19,57,000	31,70,55,000 ..	1874,38,21,000 150,19,57,000
2	Expenditure relating to the General Administration Department.	Revenue 95,55,95,000 Capital 42,36,00,000	6,66,64,000 ..	102,22,59,000 42,36,00,000
3	Expenditure relating to the Revenue & Disaster Management Department.	Revenue 2577,07,38,000 Capital 23,01,000	..	2577,07,38,000 23,01,000
4	Expenditure relating to the Law Department.	Revenue 175,08,11,000	..	175,08,11,000
5	Expenditure relating to the Finance Department.	Revenue 5981,52,85,000 Capital 129,93,68,000	2,02,000 ..	5981,54,87,000 129,93,68,000
6	Expenditure relating to the Commerce Department.	Revenue 50,14,38,000 Capital 4,05,00,000	20,000 ..	50,14,58,000 4,05,00,000
7	Expenditure relating to the Works Department.	Revenue 987,13,92,000 Capital 1139,16,10,000	3,07,80,000 1,00,01,000	990,21,72,000 1140,16,11,000
8	Expenditure relating to the Orissa Legislative Assembly.	Revenue 61,13,42,000	52,82,000	61,66,24,000
9	Expenditure relating to the Food Supplies & Consumer Welfare Department.	Revenue 1026,31,85,000 2,000	1026,31,85,000 2,000
10	Expenditure relating to the School & Mass Education Department.	Revenue 5098,94,92,000 Capital 216,46,73,000	2,50,000 ..	5098,97,42,000 216,46,73,000
11	Expenditure relating to the Scheduled Tribes & Scheduled Castes Development and Minorities & Backward Classes Welfare Department.	Revenue 1013,73,59,000 Capital 272,58,97,000	1013,73,59,000 272,58,97,000
12	Expenditure relating to the Health & Family Welfare Department	Revenue 1451,58,88,000	7,50,000	1451,66,38,000
13	Expenditure relating to the Housing & Urban Development Department.	Revenue 1200,24,28,000 Capital 380,48,81,000	1,43,50,000 ..	1201,67,78,000 380,48,81,000
14	Expenditure relating to the Labour & Employment Department.	Revenue 65,55,59,000	..	65,55,59,000

(1)	(2)		(3)	(4)	(5)
			Rs.	Rs.	Rs.
15	Expenditure relating to the Sports & Youth Services Department.	Revenue	38,85,02,000	..	38,85,02,000
16	Expenditure relating to the Planning & Co-ordination Department.	Revenue	966,77,64,000	..	966,77,64,000
		Capital	263,22,25,000	..	263,22,25,000
17	Expenditure relating to the Panchayati Raj Department.	Revenue	2181,74,02,000	1,000	2181,74,03,000
18	Expenditure relating to the Public Grievances & Pension Administration Department.	Revenue	1,82,80,000	..	1,82,80,000
19	Expenditure relating to the Industries Department.	Revenue	253,54,72,000	..	253,54,72,000
		Capital	148,90,75,000	..	148,90,75,000
20	Expenditure relating to the Water Resources Department.	Revenue	1042,99,55,000	56,01,000	1043,55,56,000
		Capital	2210,90,01,000	5,15,01,000	2216,05,02,000
21	Expenditure relating to the Transport Department.	Revenue	37,76,57,000	1,60,000	37,78,17,000
22	Expenditure relating to the Forest and Environment Department.	Revenue	351,54,67,000	4,00,000	351,58,67,000
		Capital	258,02,72,000	..	258,02,72,000
23	Expenditure relating to the Agriculture Department.	Revenue	1167,83,97,000	13,86,000	1167,97,83,000
24	Expenditure relating to the Steel & Mines Department.	Revenue	39,18,96,000	..	39,18,96,000
25	Expenditure relating to the Information and Public Relations Department.	Revenue	33,11,05,000	..	33,11,05,000
26	Expenditure relating to the Excise Department.	Revenue	45,05,30,000	..	45,05,30,000
27	Expenditure relating to the Science and Technology Department.	Revenue	35,00,30,000	..	35,00,30,000
28	Expenditure relating to the Rural Development Department.	Revenue	938,33,97,000	..	938,33,97,000
		Capital	618,99,97,000	5,00,000	619,04,97,000
29	Expenditure relating to the Parliamentary Affairs Department.	Revenue	17,79,19,000	5,86,61,000	23,65,80,000

(5)

(1)	(2)	(3)	(4)	(5)
		Rs.	Rs.	Rs.
30	Expenditure relating to the Energy Department.	Revenue 23,79,41,000 Capital 502,00,50,000	..	23,79,41,000 502,00,50,000
31	Expenditure relating to the Textiles and Handlooms Department.	Revenue 101,83,96,000 Capital 5,01,000	..	101,83,96,000 5,01,000
32	Expenditure relating to the Tourism and Culture Department.	Revenue 70,41,78,000 Capital 27,69,05,000	..	70,41,78,000 27,69,05,000
33	Expenditure relating to the Fisheries & Animal Resources Development Department.	Revenue 333,88,83,000 Capital 43,81,32,000	..	333,88,83,000 43,81,32,000
34	Expenditure relating to the Co-operation Department.	Revenue 170,91,92,000 Capital 27,22,01,000	..	170,91,92,000 27,22,01,000
35	Expenditure relating to the Public Enterprises Department.	Revenue 7,30,80,000	..	7,30,80,000
36	Expenditure relating to the Women & Child Development Department.	Revenue 2517,49,85,000	1,16,000	2517,51,01,000
37	Expenditure relating to the Information Technology Department.	Revenue 111,16,74,000	..	111,16,74,000
38	Expenditure relating to the Higher Education Department.	Revenue 1100,24,63,000 Capital 25,80,00,000	1,00,000 ..	1100,25,63,000 25,80,00,000
	Appropriation for Reduction or Avoidance of Debt.	Revenue ..	7,24,000	7,24,000
	Interest Payment	Revenue ..	4047,33,00,000	4047,33,00,000
	Internal Debt. of the State Government.	Capital ..	1781,83,20,000	1781,83,20,000
	Loans and Advances from the Central Government	Capital ..	484,84,00,000	484,84,00,000
Total		Revenue Account :	33215,18,43,000	4097,58,02,000
		Capital Account :	6462,11,48,000	2272,87,22,000
		GRAND TOTAL :	39677,29,91,000	6370,45,24,000
			46047,75,15,000	